

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 2100 of 2015**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**  
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10/26.06.2020: At the request of Mr. Arun Kumar Pandey, learned A.P.P, list this case  
after two weeks.

Anu/-

**(ANANDA SEN, J.)**